Supreme Court Judgments/Orders on TortureNote: Supreme Court Judgments are Available at

http://www.judis.nic.in

Bachan Singh Versus State of Punjab

Crl Appeal No 273 of 1979. Decided on May 9, 1980/Aug 16, 1982 (1982 (3) SCC 24; AIR 1982 SC 1325)

Bhagwan Singh Versus State of Punjab

Crl Appeal No 388 and 366 of 1981. Decided on May 8, 1992 1992 (3) SCC 249; AIR 1992 SC 1689)

D K Basu Versus State of West Bengal

Writ Petition (Crl) No 592 of 1987. Decided on Dec18,1996 (1997(1) SCC 416; AIR 1997 SC 610)

Dilip K Basu Versus State of West Bengal & Others

Crl Misc. Petition No 4201 of 1997. Decided on Aug 1,1997 (1997 (6) SCC 642; AIR 1997 SC 3017; 2003 (11) SCC 723)

Gauri Shankar Sharma Versus State Uttar Pradesh

Crl Appeal Nos. 111and 477 of 1979. Decided on Jan 12,1990 (1990 Supp SCC 656; AIR 1990 SC 709)

Khatri (I) Versus State of Bihar

Writ Petition (Cri) 5670 of 1980. Decided on Dec 3, 1980 (1981 (1) SCC 623)

Munshi Singh Gautam Versus State of Madhya Pradesh

Crl Appeal No 919 of 1999. Decided on Nov 16, 2004 (2005 (9) SCC 631; AIR 2005 SC 402)

Nilabati Behera Versus State of Orissa

Writ Petition (C) 488 of 1988. Decided on March 24,1993 (1993 (2) SCC 746; AIR 1993 SC 1960)

Raghbir Singh Versus State of Haryana

SLP (Cri) No 679 of 1980. Decided on March 31,1980 (1980 (3) SCC 70; AIR 1980 SC 1087)

Raj kumari Versus SHO, Noida

Writ Petition (Cri) Nos. 337-338 of 1997. Decided on Sept 19, 2003 (2003 (11) SCC 500; AIR 2003 SC 4693)

Shakila Abdula Gafar Khan Versus Vasant Raghunath Dhoble

Crl Appeal No 857 of 1996. Decided on Sept 8, 2003 (2003 (7) SCC 749; AIR 2003 SC 4567)

Sheela Barse Versus State of Maharashtra

Writ Petition (Crl) No 1053 -1054 of 1982. Decided on Feb 15,1983 (1983 (2) SCC 96; AIR 1983 SC 378)

State of Madhya Pradesh Versus Shyamsunder Trivedi and Others

Crl Appeal No 217 of 1993. Decided on May 9, 1995 (1995 (4) SCC 262; 1995 SCC (Cri) 715)

Sube Singh Versus State of Haryana & Others

Writ Petition (Crl) Decided on Feb 3, 2006 (2006 (3) SCC 178; AIR 206 SC 1117)

These Judgments Are Also Available On the Following Commercial Online Services:-

- (1) SCC Online (NHRC Library Subscribes to it) www.scconline.com
- (2) Manupatra <u>www.manupatra.com</u>